

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 146/2004.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet O.A. 146/2004 Pg. 1 to 2
2. Judgment/Order dtd. 19/01/2005 Pg. No. Separat Order. Rejected
3. Judgment & Order dtd. Received from H.C/Supreme Court
4. O.A. 146/2004 Pg. 1 to 34
5. E.P/M.P. Pg. to
6. R.A/C.P. Pg. to
7. W.S. filed by the Respondents Pg. 1 to 23
8. Rejoinder Pg. to
9. Reply Pg. to
10. Any other Papers Pg. to
11. Memo of Appearance
12. Additional Affidavit
13. Written Arguments
14. Amendment Reply by Respondents
15. Amendment Reply filed by the Applicant
16. Counter Reply

SECTION OFFICER (Judl.)

FORM NO. 4
(SEE RULE 12)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

146/04.....

Org. App. / Misc. Petn / Cont. Petn / Rev. Appl.....

In O.A.....

Name of the Applicant(s) Archana Upadhyay.....

Name of the Respondent(s) U.C.L. Sons (K.V.S.).....

Advocate for the Applicant ... Absentia.....

Counsel for the Railway/CGSC ... Counsel K.V.S.....

ORDER OF THE TRIBUNAL

OFFICE NOTE

DATE

15.9.2004 present: The Hon'ble Mr. Justice R.K.Batta
Vice-Chairman.

The Hon'ble Mr. K.V.Prahладan,
Member (A).

Heard Mr.M.K.Mazumdar and Mr.K.K.
Upadhyay, learned advocates for the
respondents.

Mr.M.K.Mazumdar, learned advocate
for the respondents, states that the
merit list had already been published and
as such nothing more survives in the
matter and further he seeks time to
place the same in writing on record.

At the request for counsel for the
respondents stand over to 4.10.2004 for
filing reply in the matter.

Stamps taken with
envelopes.

1) No reply has been filed.
2) Notice not yet issued
by Hon'ble Court's order
dated 15.9.04.

W.B.
11/10/04.

bb
4.10.2004

KV.Prahладan
Member (A)

R
Vice-Chairman

Mr.M.K.Mazumdar, learned
Advocate for the respondents had
filed absence note. It appears that
the applicant has not engaged any
Advocate and she is from Aizawl,
Mizoram. Mr.S.Nath, learned Advocate
is appointed amicus curie to assist

R
Contd. /

2
: 2 :

contd.

4.10.2004 the Court on behalf of the applicant. Copy of the petition and the papers annexed thereto be given to him by the Office within two weeks from today, and he may obtain instructions from the applicant in the matter.

• fl. comply order
dated 6/10/04.

NR
6/10/04

Sayit Chakraborty
on behalf of
Shreya Nath
Received copy of O.A.
on 23/11/04 (dated 6/10/04)

19-1-05
Copy of the application
sent to the Amicus
counsel
Ma.

28-1-05
Copy of the order
has been sent to the
D/Secy. for issue
The same to the
L/Advocates from
the parties.

Matter be listed on
7.12.2004.

KV Prakadan
Member (A)

R
Vice-Chairman

bb

19.1.2005 present: The Hon'ble Mr. Justice R.K. Batta, Vice-Chairman.
The Hon'ble Mr. K.V. Prakadan, Member (A).

The applicant has approached this Tribunal for directions for her appointment as regular teacher as also for publication of merit list, which according to the applicant, has not been published.

The respondents have filed written statement and alongwith the said written statement the lists of selected candidates for the session 2002-03 and 2003-04 have been annexed. The applicant appeared for selection for the session 2002-03, but she was not selected. Learned counsel for the respondents submitted that the applicant did not even appear for selection for the session 2003-04.

We have heard Mr. S. Nath, learned amicus curie for the applicant as well as Mr. M. K. Mazumdar, learned counsel for the KVS.

In the light of the above position, we do not find that there is any case for admitting this application and the application is summarily rejected.

bb

Member

KV Prakadan

R
Vice-Chairman

District : Aizawl

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH.
Other Suit/Proceeding No. 146 of 2004

Smt. Archana Dubey
D/o Shri H.R.Dubey of Kulikawn , Aizawl
MizoramApplicant

Versus

1. Union of India , through the Secretary to the
Government of India , Ministry of Human Resources
& Development (Education Wing for KVS) ,
New Delhi .& 3 OthersRespondents.

INDEX

1. Application	Annexure I A to IS	Page 1 to 7
2. Engagement letters	Annexure II	Page 8 to 26
3. Copy of Legal Notice	Annexure III	Page 27- 28
4. Copy of order of the High Court dated 4/4/2003	Annexure IV	Page 29- 31
4. Copy of the order of the High Court dated 31/03/04.		Page 32-33

Arch
(ARCHANA DUBEY)

District : Aizawl

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH .
Other Suit/Proceeding No. of 2004

Smt. Archana Dubey
D/o Shri H.R.Dubey of Kulikawn , Aizawl
Mizoram

.....Applicant

Versus

1. Union of India , through the Secretary to the Government of India , Ministry of Human Resources & Development (Education Wing for KVS) , New Delhi .
2. The Commissioner , Kendraya Vidyalaya Sangathan , 18, Institutional Area , Shaheed Jeet Singh Marg , New Delhi - 110016.
3. The Assistant Commissioner , Kendraya Vidyalaya Sangathan , Hospital Road , Silchar - 788001, Assam .
4. The Principal , Kendraya Vidaylaya Sangathan , Pushpak , Zemabawk , Aizawl .

.....Respondents

Cont.....2

Particulars of the Applicant

(i) Name of the Applicant

(i) Smt. Archana Dubey D/o Shri H.R.Dubey C/o Mrs. Rotuaki , Kulikawn , Aizawl -796005 , Mizoram

(ii) Name of the husband

(ii) W/o Shri R.K.Pandey

(iii) Designation and Office in which employed.

(iii) Part Time Teacher .

(iv) Office Address.

(iv) Kendraya Vidyalaya Sangathan , Zemabawk , Aizawl.

(v) Address for services of all notices.

(v) C/o Mrs. Rotuaki , Kulikawn , Aizawl - 796005 , Mizoram .

2. Particulars of the Respondents .

(i) Name & addresses of all the Respondents including their official addresses .

(i) 1. Union of India , through the Secretary to the Government of India , Ministry of Human Resources & Development (Education Wing for KVS),New Delhi

2. The Commissioner , Kendraya Vidyalaya Sangathan , 18, Institutional Area , Shaheed Jeet Singh Marg , New Delhi - 110016.

3. The Assistant Commissioner , Kendraya Vidyalaya Sangathan , Hospital Road , Silchar - 788001, Assam .

4. The Principal , Kendraya Vidyalaya Sangathan , Pushpak , Zemabawk , Aizawl

Cont.....3

3. Particulars of order against which the application is made .

(i) Series of appointment orders were issued by the Respondent No. 4 , appointing temporarily , the applicant as part time Subject Teacher

(i)

4. Jurisdiction of the Tribunal

4. The applicant states that the Tribunal has the Jurisdiction against the orders applicant wants her redressal against the Respondents .

5. Limitation

5. The applicant further declares that the application is within the Limitation prescribed in Section 21 of the Administrative Tribunals Act , 1985.

6. Facts of the case :

1. The applicant was performing her duties as Part time subject Teacher at Zemabawk Kendriya Vidyalaya under the Respondent No. 4 . She was offered with the contractual appointment with effect from July 2000 to April 2002 . There was no gap or break of her service in the said contractual service from the period between July 2000 to April 2002 . Photocopies of all the engagement letters are Annexed hereto and Marked as Annexure 1A to 1S .

Cont.....4

From the aforesaid Annexures it is clearly reveals that the petitioner was offered with the engagement letter one after another without any break , therefore it was an illegal attempt from the Respondents to deprive her regular appointment when there is need for regular experinced Teacher . She was denied regular appointment even her part time engagement was also denied when she appeared in interview twice but the Respondents without publishing the Select List have given engagement to some other new faces for part time teachers ignoring the experiences of the petitioner . When petitioner inquired orally to Respondent No. 4 about not giving her part time job to which the said Respondent informed that the same is the policy decisions of the Respondents not to engage a person for unlimited period to avoid litigation as there is a possiblity of claiming regular appointment through court .

2. Your petitioner states that in the said School , the need for regular exprienced teacher.althoug is there , but the Respondents have ingnored her claim by not giving regular appointment or continuation of her engagement as part time teacher . Therefore non engagement of her as part time teacher when she was qualified to be appointed as regular teacher left the petitioner in the lurch due to unfair , unjust and arbitrary treatment exercised by the Respondents
3. That your petitioner further states that non publishing of result of the interviews conducted twice by the Respondents is nothing but malafide exercise of powers when it was the duty of the Respondents to declare the result for fair procedure in order to maintain the Rule of Law . By not declaring the result of the interviews , the Respondents have no right to pick and choose some other teachers on part time basis by depriving the petitioner to continue as part time subject teacher is nothing but discrimination and as such the interference of the Hon'ble Tribunal is required .
4. That your petitioner further states that your petitioner is having her requisite academic qualification to be appointed as regular subject teacher as she is an MA (Pol.Science) with B.Ed. to get the regular job under the said School of the Respondents and above all she had gained considerable expriences as part time subject teacher in the said School for her engagement for continious period of 2 years .

Cont.....5

5. That your petitioner states that the actions of the Respondents are arbitrary and against the principles of Natural Justice for having been deliberately withheld the Select List for the interviews and also for not engaging the petitioner as part time subject teacher . It is also futher stated that the Respondents have no right to deprive your petitioner from earning her livlihood in the form of part time teacher by replacing her with the inexperience subject teacher

6. That your petitioner further states that the actions of the Respondents are illegal as one adhoc appointment can not be replaced by another adhoc appointment and by doing so the Respondents have violated the fundamental rights of the petitioner guaranteed under Part-III of the Constitution of India .

7. That since the Respondents have given engagement /appointment of under qualified teachers without publishing any select list on merits for two time interviews , the petitioner has no option but to serve a legal notice on the Respondents and agitated her grievances through the said legal notice which was served on the Respondents under Section 80 of the CPC in which she claimed to give her regular appointment because the Respondents have the need of experinced teacher and thereby they have no right to engage teachers on part time basis .

Photocopy of the Notice dated 28th October 2002 is annexed hereto and Marked as Annexure II.

8. That thereafter your petitioner , on being advised by her advocate at Guwahati , filed a Writ Petition in the Principal Seat of the Hon'ble High Court at Gauhati which was registered as 1153/2003 and the Hon'ble Court admitted the said Writ Petition and notices were issued upon the Respondents and also the Hon'ble High Court passed an interim order directing the Respondents to allow the petitioner to continue with her present service if the said post has not already been filled up by regular appointee .

Photocopy of the Order of the Hon'ble Court is Annexed hereto and Marked as Annexure III.

9. That after that the said Writ Petition (C) No.1153/2003 has been transferred from Guwahati to Aizawl Bench sometime in the month of December 2003 and re-registered as Writ Petition (C) No. 146 of 2003 and on 31st March Hon'ble Mr. Justice B.K.Sharma by an order dismissed the said Writ with a direction to the petitioner to approach the Central Administrative Tribunal at Guwahati for the grievances of the petitioner and thereby mentioned that the delay caused for pursuing the cause of the petitioner in the High Court should be viewed by the Hon'ble Tribunal .

It is respectfully submitted that the delay was not for the fault of the petitioner but because of wrong advice of the advocate and thereby the petitioner prays to condone the unintentional delay .

Photocopy of the Order of the High Court is annexed hereto and Marked as Annexure IV.

10. That the post in which the petitioner was engaged as part time teacher is still lying vacant under the disposal of the Respondents and therefore your petitioner prays to pass an interim order allowing your petitioner to continue with her post as part time teacher in the Kendraya Vidalaya Sangthan at Zemabawk , Aizawl till her instant application is finally disposed of .

11. In view of the facts mentioned in the aforesaid paragraphs relating the brief facts of the case ,the petitioner humbly prays

(a) that the Respondents may kindly be directed to show cause by them as to why they should not appoint the petitioner as regular teacher for having gained considerable experiences in the field of teaching and the respondents have no right to deprive and exploit the petitioner by keeping her as part time subject teacher when they are in need of regular teacher .

(b) to publish the Merit List for which the respondents had conducted the interview twice for part time appointment of the petitioner as the Respondents can not withheld the result of the interview by replacing one adhoc appointment .

cont.....7

to another appointment by depriving the petitioner to earn her livelihood when she has gained considerable experiences in the field of teaching ,

and upon cause /causes that may be shown by the Respondents and onprusal of the records and hearing the parties pass necessary order to the Respondents to induct the petitioner in the regular service as teacher in the Kendriya Vidyalaya at Zemabawk , Aizawl

AND

Pending disposal of the instant petition , it is prayed that the petitioner may be allowed to to continue in her service in the Kendriya Vidyalaya at Zemabawk , Aizawl as a part time teacher

And for this , as in duty bound , your petitioner shall ever pray .

VERIFICATION

I , Archana Dubey D/o Shri H.R.Dubey aged about 33 years , resident of Kulikawn , PO., PS Kulikawn , District Aizawl do hereby verify the contents of the Paragraph No. 1 to 11, which are true to my personal knowledge and belief and that I have not suppressed any material facts .

Place Kulikawn
Date 17/05/04


(ARCHANA DUBEY)
Applicant

Particulars of Bank Draft : A Bank Draft drawn in favour of the Registrar ,Central Administrative Tribunal at Guwahati in the State Bank of India , Guwahati for an amount of Rs. 50/- Vide No. 295510 dated 10th May 2004 .

Details of Index : A index containing the details of documents for all six of application is enclosed .


(ARCHANA DUBEY)
Applicant .

KENDRIYA VIDYALAYA

No. F. 41 / Part Time Contractual / KV-412/2000-2001 / 509

To
Smt. Archana Dulay
G-11, Mrs. Rutnakar, H. No. 131
KuliKawn, Aizawl 796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III A, III B.....class (name of the class and subject to be taught) and report to the undersigned on 04.07.2000.....(date).

Terms & Conditions attached to the offer

- (1) You will be paid @. Rs. 50/- per period..... for teaching III A, III B.....classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days in the month of July 2000.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. R. Palpu
09.3.2000
(Principal)
केंद्रीय विद्यालय / K. V. High
School, Zemabawk, Aizawl 796005
Zemabawk, Aizawl 796005

9
KENDRIYA VIDYALAYA

No. F 41 / Part Time contractual / KV- 412/2000 - 01/341

To Mrs. Archana Dubey

G. No. Rutuak 1, H. No. 131

Kuli Kawn, Ajrakhera - 796005

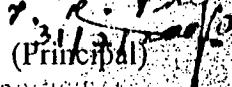
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III A, III B..... class (name of the class and subject to be taught) and report to the undersigned on 01.8.2000 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs... 50/- per period..... for teaching III A, III B..... classes, Rs. for teaching..... Classes and Rs..... for teaching..... Classes on all working days in the month of Aug 2000
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal)

कौशल पुस्तक/K. V. Pushpak
डिपार्टमेंट, अजरकरा-796017
जिल्हा काशी, उत्तर प्रदेश

KENDRIYA VIDYALAYA

No. F. 41/Part time contractual/KV-A12/2008-011 / 2013

To
 Smt. Archana Dubey
 G/o Mrs. Ratiwati, H.no. 131
 Kuli Karon, AIZAWL-796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III, A & B class (name of the class and subject to be taught) and report to the undersigned on 02.09.2008 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs.....50/- per period..... for teaching III, A & B..... classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days in the month of Sept 2008
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



प्राचार्य/PRINCIPAL
 के.वि. पुष्पक/K.V. Pushpak
 बिहारी, आइजल-796017
 Pusbank, AIZAWL-796017

KENDRIYA VIDYALAYA

No. F. 41/Part Time contractual/kr-A12/2000-01/2039.

dated 30-9-2000

To Mrs. Archana Dubey

G-1 Mrs. Rituaki, 4-NB-131

Kulikawn, AIZAWL-796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III. A. B. Hindi class (name of the class and subject to be taught) and report to the undersigned on 03.10.2000 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- per period for teaching III. A. B. classes, Rs. _____ for teaching _____ Classes and Rs. _____ for teaching _____ Classes on all working days in the month of oct 2000.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. R. P. *[Signature]*
30.9.2000

(Principal)

प्राचार्य/PRINCIPAL
के.वि. पुष्पक/K. V. Pushpak
लोमावांक, आइजाल-796017
Zemabawk AIZAWL-796017

KENDRIYA VIDYALAYA

No. F.41/Part Time Contractual/KV-A12/2000-01/2084

To Smt. Archana Dubey

G/o. Mrs. Rituakar, H. No. 131

Kuli Kawn, A12AWL-796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III, A, B, Hindi & Sanskrit class (name of the class and subject to be taught) and report to the undersigned on 01.11.2000 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- per period..... for teaching III, A, B..... classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days in the month of Nov/2000.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. N. W. /
13.10.2000(Principal)
प्राची/PRINCIPAL
के.वि. पुराणी/K.V. Puranik
जिमारांक, शाहगढ़/J. M. A.
Zonabawk, AIZAWL/

KENDRIYA VIDYALAYA

No. F 41/Part time Contractual / Kr- A12/2000-01/2175/-

To Smt. Arpana Dubey
 G/o Mrs. Rituak, H. No. 131
 Kulikawn, Aizawl-796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching ~~III A, B, Hindi & S.S.~~ class (name of the class and subject to be taught) and report to the undersigned on ~~01.12.2000~~ (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. ~~50/- per period~~ for teaching ~~III A, B~~ classes, Rs. ~~.....~~ for teaching ~~.....~~ Classes and Rs. ~~.....~~ for teaching ~~.....~~ Classes on ~~all working days in the month of December 2000~~
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. R. S. J.
 30.11.2000

Mr. Principal
 के. वि. पुष्पक/K.V. Pushpak
 जोमाल, श्रावण-796017
 Jomabawk, AIZAWL-796017

KENDRIYA VIDYALAYA

No. F. 411 Part time Contractual / KV- A12/2000 - 01/22/18

Dated 01.01.2001

To

..... Smt. Archana Durbey
 G/o Mrs. Ratanika, H. No. 131
 Kulikawn, Aizawl - 796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III A, B Hindi class (name of the class and subject to be taught) and report to the undersigned on 02.01.2001....(date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- per period..... for teaching III A, B..... classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days in the month of January 2001.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. A. P. J.
 01.01.2001
 (Principal)

Dr. G. R. Singh
 Director, KV
 Portbluk, Aizawl
 Portbluk, Aizawl

KENDRIYA VIDYALAYA

No. F. 41/Part time Contractual / KV- A12/8000-01/ 2249(C)

Dated 01.02.2001

To Smt. Archana Dubey
 G.O Mrs. Rituakshi, H.NO.131
 KuliKawn, A12AOL-796005-

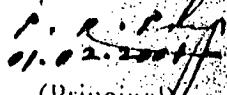
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III A, B, Hindi & S. st class (name of the class and subject to be taught) and report to the undersigned on 01.02.2001.....(date).

Terms & Conditions attached to the offer

- (1) You will be paid - in Rs. 50/- per period..... for teaching III A, B..... classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days in the month of Feb 2001.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal)

 Dated: 01.02.2001
 M/s. K. V. Pushpak
 Director, KV- A12AOL-796005

KENDRIYA VIDYALAYA

No. F-41. Part time Contractual / KV-Aizawl-01/2330 D

Dated 01/03/2001

To Smt. Archana Dubey
G-11, Mr. Rituraj, H-10, 131
Kuli Kawn, Aizawl-796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. If case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching in A, B, H and S classes (name of the class and subject to be taught) and report to the undersigned on 01/03/2001 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- per period for teaching in A, B classes, Rs. for teaching in Classes and Rs. for teaching in Classes on all working days in the month of March 2001.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

P. R. Pushpak
01.03.2001
(Principal)

नाम/PRINCIPAL
के.वि. पुष्पक/K.V. Pushpak
लोमावाँक, आइजाल-796001
लोमावाँक, AIZAWL-796001

KENDRIYA VIDYALAYA

No. F-41/Part time Contractual / RV-A12/2000-01/2401(b)

03.4.2001

To Smt. Archana Dubey
 90 Mrs. Rituak, H. No. 131
 Kuli Kawn, Aizawl - 796005

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching III A, III B, II C class (name of the class and subject to be taught) and report to the undersigned on 03.4.2001 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- per period for teaching III A, B & II B classes, Rs. for teaching classes, and Rs. for teaching Classes on all working days in the month of April 2001.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/ remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

R. V. P. Pushpak
 03.4.2001
 (Principal)

प्रौद्योगिकी/PRINCIPAL
 कै.वि.पुष्पक/K.V. Pushpak
 अमाबांक, आइजाल-796017
 Zemabawk, AIZAWL-796017

KENDRIYA VIDYALAYA

No. F. 41/KV-A/2/2001-02/g. 91.

Ad. 18/71/91

To Mrs. Archana Durbey
W/o. R. K. Durbey
c/o. P. Rathore House No. 1/31
Ground floor, Aizawl

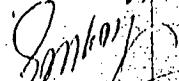
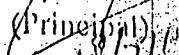
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching 1 to 2 all subjects (name of the class and subject to be taught) and report to the undersigned on 19/7/01 (date).

Terms & Conditions attached to the offer

- (1) You will be paid Rs. 50/- (Fifty only) per cl. for teaching 1 to 2 classes. Rs. for teaching Classes and Rs. for teaching Classes on 19/7/01 all working days for the month of July/01.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,

Shri. D. P. PRINCIPAL
 Director, KV, Aizawl
 Manipur, Aizawl, 796001
 Zemabawk, AIZAWL, 796001

KENDRIYA VIDYALAYA

Mo. f. 41/KV-A12/2001-02/371

Ad. 1/8/01

Archana Dnbey

10/0. R.K. Pandey

C/o. P. Lodmark, House No. 1/31

Ground floor, Aizawl.

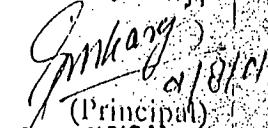
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching Primary classes class (name of the class and subject to be taught) and report to the undersigned on 11/8/01 (date).

Terms & Conditions attached to the offer

- (1) You will be paid Rs. 50/- (fifty only) for teaching Primary classes Classes and Rs. for teaching Classes and Rs. for teaching Classes on all working days of Anglo
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,


 (Principal)
 PRINCIPAL
 KENDRIYA VIDYALAYA
 AIZAWL, MIZORAM-796011
 ZOMTABAN AIZAWL-796001

KENDRIYA VIDYALAYA AIZAWL

No. 6.41/KV-A12/2001-02/3793

dt. of. 01. 9. 2001

Smt. Archana Dube,

Wife, Sh. R. K. Pandya.

Pushpak, Gt. No. 1/31, Grand Khan.

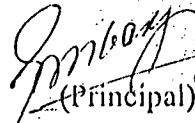
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching.....Principals class (name of the class and subject to be taught) and report to the undersigned on 01.09.2001 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- (Rs. fifty) per period for teaching.....Principals classes, Rs. for teaching.....Glasses and Rs. for teaching.....Glasses on all working days of Sept, 2001
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal)
KENDRIYA VIDYALAYA
Smt. Archana Dube
Aizawl, Aizawl-796001
Zomabawk AIZAWL-796001

KENDRIYA VIDYALAYA

No. 6.11/KV-NID/2001-02/...

01/10/2001

To Mrs Archana Dubey
 W/o Sri Ro Ko Pande
 Pushpak Alw No. 1/31 Ground Floor

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching Primary class (name of the class and subject to be taught) and report to the undersigned on 01-10-2001 (date).

Terms & Conditions attached to the offer

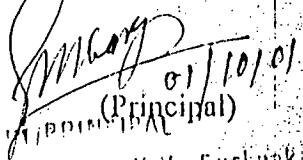
(1) You will be paid @ Rs. 50/- (Rs. fifty only) per period for teaching Primary classes, Rs. for teaching Classes and Rs. for teaching Classes on All working days of upto 20-10-2001

(2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.

(3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.

(4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



01/10/01
 PRINIPAL (Principal)
 KENDRIYA VIDYALAYA
 Pushpak Alw No. 1/31
 Zemabaw Alw NL 100011

KENDRIYA VIDYALAYA

No. F.41/KV-A/2/2001-02/2633,

atd. 1/11/01

To Mrs. Archana Dubey.

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching I to V class (name of the class and subject to be taught) and report to the undersigned on 1/11/01 (date).

Terms & Conditions attached to the offer

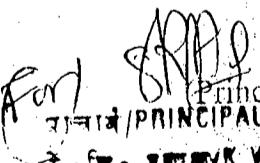
(1) You will be paid @ Rs. 50/- (Fifty only) per pd. for teaching I to V classes, Rs. — for teaching — Classes and Rs. — for teaching — Classes on all working days of Nov/01.

(2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.

(3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.

(4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,


 For 
 (Principal)
 राजस्थान/PRINCIPAL
 श. रमेश क. व. रुद्रानन्द
 राजस्थान, जाइपुर-796017
 जमशहर, असम-786001

KENDRIYA VIDYALAYA

No. 6.41/KV-N12/2001-02/-

atd. 29/11/01

To Mrs. Archana Dubey

W/o R.K. Pandey

Pushprik Apt. No. 1/31, Ground Floor.

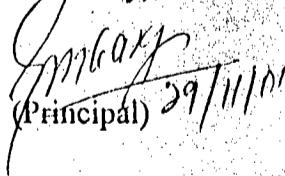
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching ~~from~~ class (name of the class and subject to be taught) and report to the undersigned on 12/12/01 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs..... 50 (fifty only) per pd. for teaching ~~any~~ classes classes, Rs. for teaching Classes and Rs. for teaching Classes on all working days upto 22/12/01.
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal) 29/11/01

KENDRIYA VIDYALAYA

No. 6.41/KV-112/2001-02/2757-62

01/02/01/2002

To. Mrs. Archana Dubey

W/o R. K. Pandey

Pushprik Bhawan/31, Ground Floor

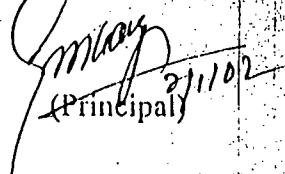
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching.....class (name of the class and subject to be taught) and report to the undersigned on 22.01.02. (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- (Rs. fifty/- only) for teaching.....~~Per month etc.~~.....classes, Rs. for teaching..... Classes and Rs. for teaching..... Classes on all working days upto 31.01.2002
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal) 21/1/02

KENDRIYA VIDYALAYA

No. 6-41/KV-A10/2001-02/2871

dat. 31/10/02

To Mrs. Archana Dubey

W/o: Sh. R.K. Pandey

Pushpore ext. no. 1/31 Ground floor

Aizawl

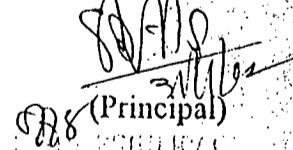
Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching Primary class (name of the class and subject to be taught) and report to the undersigned on 01/10/02 (date).

Terms & Conditions attached to the offer

- (1) You will be paid @ Rs. 50/- (Fifty) only for teaching Primary classes, Rs. for teaching Classes and Rs. for teaching Classes on all working days upto 28/10/02
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilised on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Yours faithfully,



(Principal)

 KENDRIYA VIDYALAYA
 AIZAWL, MEGHALAYA
 796001

KENDRIYA VIDYALAYA

6.41/KV-A12/2021-22/2487,

at-a. 113102

.....To.....Mrs....Archana....Dubey
w/o.....Shri.....R.K.....Pameley
H.....No1/137.....Ground.....floor
At.....Aizawl.

Sir/Madam,

In order to supplement the teaching in this Vidyalaya, it has been decided to utilise your services for taking a few periods in certain classes on day to day basis. In case you are willing to offer your services on the terms and conditions mentioned below you are requested to start teaching.....Primary.....class (name of the class and subject to be taught) and report to the undersigned on.....1/3/2022 (date).

Terms & Conditions attached to the offer:

- (1) You will be paid Rs.....50/- (fifty) only for teaching.....Primary.....classes.....classes, and Rs.....50/- (fifty) only for teaching.....Primary.....classes.....classes, and Rs.....50/- (fifty) only for teaching.....Primary.....classes.....classes on.....all working days of March/02
- (2) Apart from teaching, you will also be responsible for home assignment, evaluation of answer scripts and conduct of examination in the said subject as also such other duties as may be assigned by the Principal. The payment/remuneration indicated above will be inclusive of all the services mentioned hereinbefore.
- (3) It is abundantly made clear that the engagement is purely of day to day nature and confers no right of appointment or your placement in the cadre of teachers. Your services will be utilized on the day to day basis depending upon the need and payment therefore will be made accordingly.
- (4) It is further abundantly made clear that the offer made in this letter shall automatically come to an end after the purpose for which the present offer is made is achieved.

Contract, dated 1st April 2022
 w/o to 8th April 2022
 for all working days

मान्यता/PRINCIPAL
 क. श. पुष्पा/K. V. Pushpa
 निदानकार, अ.इ.आ.ल-796017
 Zemabawk, AIZAWL-796017

Yours faithfully
 (S. M. Singh)
 (Principal)

मान्यता/PRINCIPAL
 क. श. पुष्पा/K. V. Pushpa
 निदानकार, अ.इ.आ.ल-796017
 Zemabawk, AIZAWL-796017

M.M.ALI

Advocate

Kulikawn, Aizawl

Phone (0389) 325803

Date : 28-10-2002

To

1. The Secretary to the Government of India, Ministry of Human Resource Development (Education Wing for Kendriya Vidylaya Sangathan) New Delhi.
2. The Commissioner, Kendriya Vidylaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi -110016.
3. The Assistant Commissioner, Kendriya Vidylaya Sangathan, Hospital Road, Silchar, Assam.
4. The Principal, Kendriya Vidylaya Sangathan, Pushpak, Zemabawk, Aizawl.

Notice Receivers.

Notice under Section 80 CPC is served on behalf of Smt. Archana Dubey MA. B.Ed. C/o Mrs. Rotuaki, H.No.1/31, Kulikawn, Aizawl -796005.

Sirs,

Under instructions from my aforesaid client, I serve this legal notice for the following grounds:

1. That my aforesaid client was retained by the Notice Receiver No. 4 on the instructions of the Notice Receivers No. 1 to 3 as part time teacher in his said School with an emoluments of Rs. 50/- per period with effect from the month of July 2000 and the said engagement was continued upto the period 30th April 2002 without any break or whatsoever.
2. That due to her incommunicable circumstances, she was compelled to execute series of unilateral undertaking with the Notice Receiver No. 4 and thereafter she was provided with an alleged engagement letter (work permit) to work as teacher on day to day basis @ Rs. 50/- per period on conditions interalia that the alleged offer made shall be automatically ended after the purposes for which the alleged offer is made is achieved.
3. That in the month of April 2002 an interview for the purposes of selecting some more per time teachers in the said School was conducted. At that time my said client Archona Dubey, MA.B.Ed.

Cont..... 2

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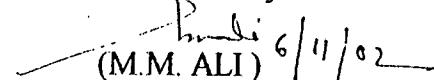
appeared so that she could continue to work as part time teacher. But to her utter surprise, she has been informed by the Notice Receiver No. 4 that he has received an instructions from his higher authorities that no part time teacher who were earlier engaged be selected afresh as part time teachers in the Kendriya Vidyalaya Sangathan on the ground of accruing their rights to claim the post in the Kendriya Vidyalaya Sangathan for their continuous engagement. As a result of which some non - B.Ed and non qualified teachers were engaged as part time teachers in the Kendriya Vidyalaya Sangathan under the notice Receiver No. 4 without giving further chance of engagement of my said client as part time teacher.

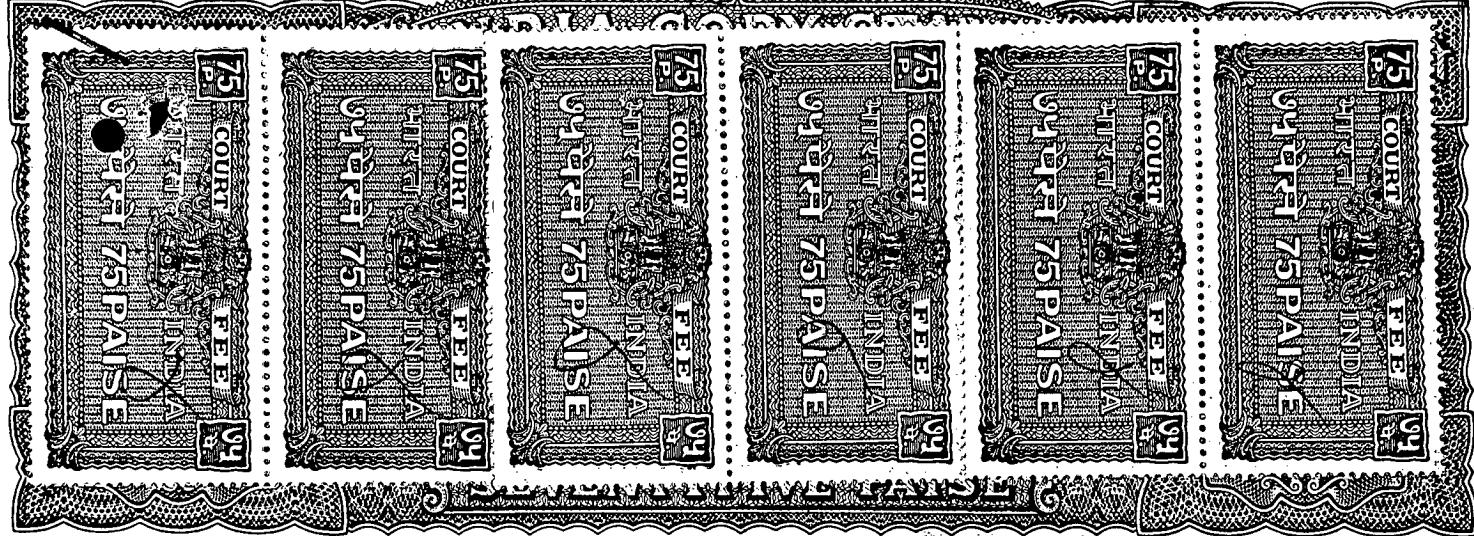
4. That it may be mentioned that the idea of establishing the Kendriya Vidyalaya Sangathan through out India was to give best Education to the students and as such persons having best academic records with the degree in B.Ed. to be selected as teachers in the Kendriya Vidyalaya Sangathan. But the way for fear of claiming regular appointment in the Kendriya Vidyalaya Sangathan my client was left at lurch and not selected to work as part time teacher when some non- qualified and non B.Ed. persons have been engaged as part time teachers in order to deprive her to get even part time job.
5. That counting from her first engagement as part time teacher which is from 4th July 2000 to 30th April 2002 , she had been engaged continuously without any break as part time teacher and therefore it is presumed that all the Notice Receivers are in need of regular person to work as full time teacher in the Kendriya Vidyalaya Sangathan at Zemabawk even the engagement letter speaks interalia that no right would be accrued to claim regular appointment in the Kendriya Vidyalaya Sangathan . That apart all the Notice Receivers being the instrumentality of the State , You have no right to exploit my client in the given situation when actually you need regular teachers in the Kendriya Vidyalaya Sangathan .

For your perusal Photocopies of the first and the last appointment letters dated 4th July 2000 and 30th April 2002 respectively are annexed hereto

In the said circumstances , this notice is served upon all of you to give regular appointment to my said client in the Kendriya Vidyalaya Sangathan at Zemabawk otherwise instructions on me to file appropriate proceeding in the Court of competent jurisdiction for which you would be responsible for cost and compensation which also please note .

Yours faithfully


(M.M. ALI) 6/11/02
Advocate



प्रतिलिपि के लिए आवेदन की तारीख Date of application for the copy.	स्टाम्प और फोलिओ की अपेक्षित संख्या सुचित करने की निश्चित तारीख Date fixed for notifying the requisite number of stamps and folios.	अपेक्षित स्टाम्प और फोलिओ देने की तारीख Date of delivery of the requisite stamps and folios.	तारीख, जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery.	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant.
११५१०३	८१५१०३	८१५१०३	११५१०३	११५१२००३

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM NAGALAND MEGHALAYA MANIPUR
TRIPURA MIZORAM & ARUNACHAL PRADESH)

W.P. (C) NO. 1153/2003.

Smti Archana Dubey,
W/o Sri R.K. Pandey,
resident of Village Kulikawan,
N.No.1/31 Ground Floor,
P.O.Kulikawn, P.S.Kulikawn,
District -Aizawl.

...Petitioner.

-Vs-

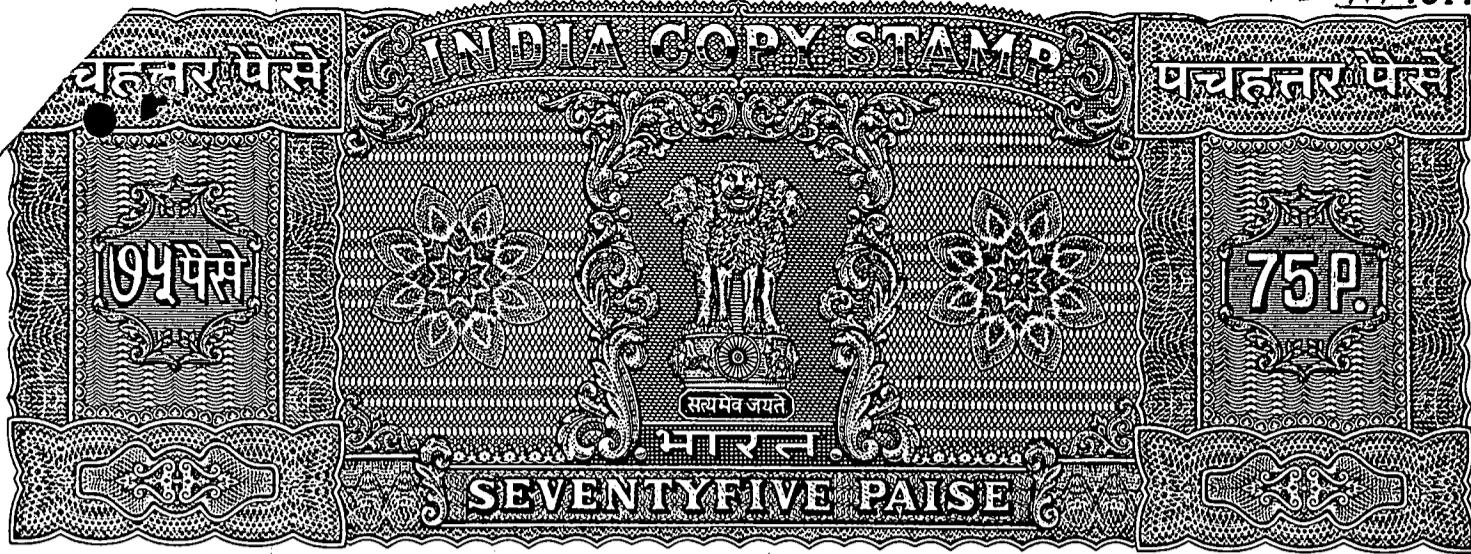
1. The Union of India.
2. The Secretary to the Govt of India,
Ministry of Human Resource
Development (Education Wing for
Kendriya Vidyalaya Sangathan),
New Delhi.
3. The Commissioner, Kendriya Vidyalaya,
Sangathan, 18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi -110016.
4. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Hospital Road, Silchar, Assam.

"Affixed"

Contd...2.

Amriti
Assistant Director Incharge

Er. Small Industries Service Institute
Aizawl, Mizoram.



प्रतिलिपि के लिए आवेदन की तारीख Date of application for the copy.	स्टाम्प और फोलिओ की अपेक्षित संख्या सूचित करने की निश्चित तारीख Date fixed for notifying the requisite number of stamps and folios.	अपेक्षित स्टाम्प और फोलिओ देने की तारीख Date of delivery of the requisite stamps and folios.	तारीख, जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery.	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant.

2.

5. The Principal, Kendriya Vidyalaya,
Sangathan Pushpak, Zemabawk, Aizawl.

... Respondents.

PRESENT.

THE HON'BLE MR JUSTICE AH SAIKIA

FOR THE PETITIONER : Mr. D. C. Kath Hazarika,
Miss S. B. Choudhury,
Mr. K. Ali,
Miss J. Paul, (Advs.).

FOR THE RESPONDENTS : C.G.S.C.

4.4.2003

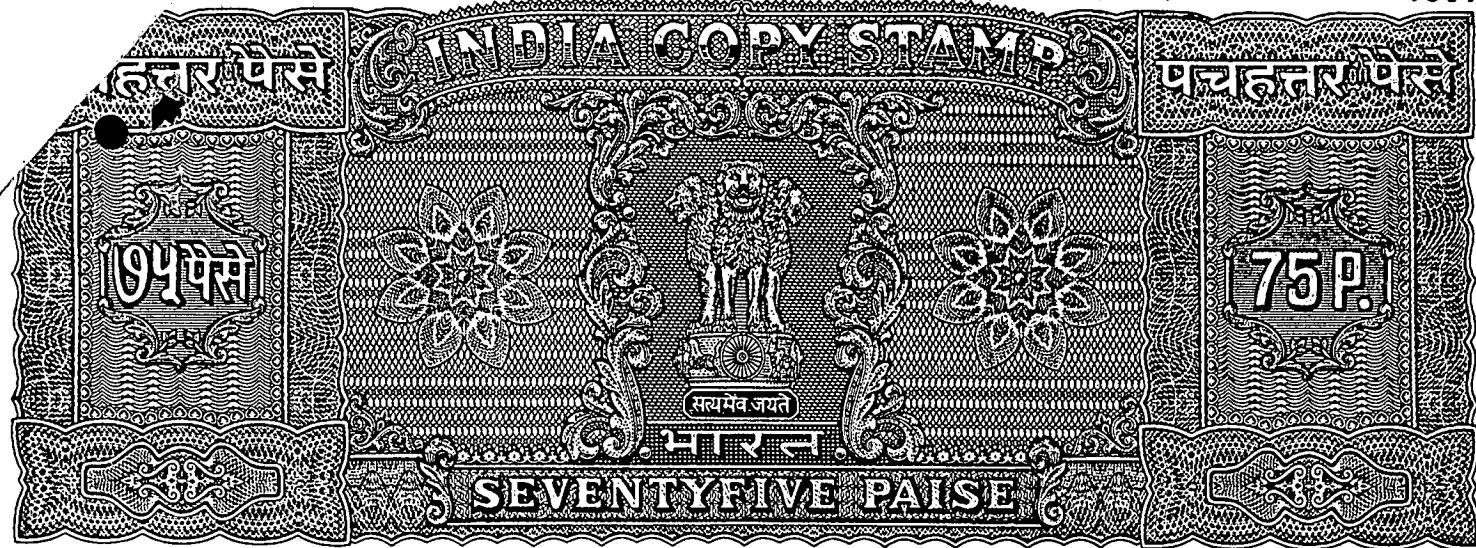
ORDER

Heard Mr. D. C. Kath Hazarika, learned counsel for the petitioner and Mr. C. Choudhury, learned Sr. CGSC who appears and accepts notice on behalf of respondent Nos 1 and 2. Steps be taken to serve notice upon respondent Nos 3 to 5 by registered post with A/D or by ordinary process during the course of the day.

Let a notice issue calling upon the respondents to show cause as to why a rule should not be issued as prayed for, and or why such further or other orders should not be passed as to this court may deem fit and proper.

A.H. signed

Assistant Director Incharge
Dr. Small Industries Service Institute
Aizawl, Mizoram



प्रतिलिपि के लिए आवेदन की तारीख Date of application for the copy.	स्टाम्प और फोलिओ की अपेक्षित संख्या सूचित करने की निश्चित तारीख Date fixed for notifying the requisite number of stamps and folios.	अपेक्षित स्टाम्प और फोलिओ देने की तारीख Date of delivery of the requisite stamps and folios.	तारीख, जबकि देने के लिए प्रतिलिपि तैयार थी Date on which the copy was ready for delivery.	आवेदक को प्रतिलिपि देने की तारीख Date of making over the copy to the applicant.

3.

Notice is made returnable within three weeks.

Till the returnable date, in the interim, the petitioner may be allowed to continue in her present service if the said post has not already been filled up by regular appointee.

Transmit the record of the case to Aizawl Bench forthwith.

Sd/- AH SAIKIA

JUDGE

CERTIFIED TO BE TRUE COPY

Date *Dikali Borah* 9/1/03
 Superintendent (Copying Section)
 Gauhati High Court
 Authorised U/S 76, Act I, 1878

Registered No. of Petition..... 6353
 Photostatic by/Type by *Wm. J. 103*
 Read by
 Compered by *Almued* *al 4/103*

Almued
al 4/103

A. H. Borah

Almued

Assistant Director Incharge
 Br. Small Industries Service Institute
 Aizawl, Mizoram

IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM; NAGALAND; MEGHALAYA; MANIPUR;
TRIPURA; MIZORAM & ARUNACHAL PRADESH)

AIZAWL BENCH :: AIZAWL

WRIT PETITION (C) NO. 146 OF 2003

Smt. Archana Dubey : Petitioner

- Vs -

Union of India & Ors. : Respondents

P R E S E N T

THE HON'BLE MR. JUSTICE B.K. SHARMA

For the petitioner : Mr. D.C. Kath Hazarika
Miss S.B. Choudhury
Mr. K. Ali
Miss J. Paul

For the respondents : Mr. M.K. Majunder

D A T E

31.3.2004

O R D E R

The matter has been taken up upon making a mention of the same by the learned counsel for the respondents.

Heard the learned counsel for the petitioner and also heard the learned counsel for the respondents.

Referring to the averments made in the affidavit in opposition, the learned counsel for the respondents submits that the petitioner has wrongly initiated the writ proceeding by invoking the writ jurisdiction of this Court under Article 226 of the Constitution of India, instead of preferring an application U/S 19 of the Administrative Tribunal Act, 1985, he submits that the petitioner being a teacher of the Kendriya Vidyalaya Sangathan (K.V.S), she ought to have approached the Tribunal for redressal of her grievance if any.

The learned counsel for the petitioner does not dispute the factum of the Tribunal being the Court of first instance.

A. H. Patel

M. A. Makhali

Assistant Director Incharge
Br. Small Industries Service Institute
Aizawl, Mizoram.

Contd...2/-

- 2 -

Considering the above submissions and also having regard to the notification dated 17.12.98 by which the K.V.S. has been brought under the exclusive jurisdiction of the Central Administrative Tribunal and having regard to the provisions of Section 19 of the Administrative Tribunal Act, 1985, this writ petition is not maintainable. The law on the point has been settled by the Apex Court in the case of L.Chandra Kumar Vs. Union of India as reported in 1977 (1) GLT (SC) 1 in which the Apex Court has held that the Central Administrative Tribunal shall continue to be the Court of first instance before invoking the writ jurisdiction.

In view of the above, this writ petition is dismissed being not maintainable. However, it will be open for petitioner to approach the Central Administrative Tribunal towards redressal of her grievance, if any. Needless to say that the Tribunal shall consider the question of delay taking into account the fact that the petitioner was pursuing her remedy before this Court.

The writ petition is dismissed subject to the above observations.

Sd/-
B.K. SHARMA
JUDGE

Memo No.W.P(C)146/2003/1 : Dated Aizawl, the 1st April, 2004.
Copy forwarded for favour of information and further necessary action within a fixed time to :-

1. The Union of India.
2. The Secretary to the Govt. of India, Ministry of Human Resource Development(Education Wing for KVS), New Delhi.
3. The Commissioner, K.V.S., 18, Institutional Area, Shaheed Jaat Singh Marg., New Delhi - 110 016.
4. The Asstt. Commissioner, K.V.S., Hospital Road, Silchar, Assam.

'A. H. Steele'

A. H. Steele

Assistant Director Incharge
Dr. Small Industries Service Institute
Aizawl, Mizoram.

Contd...3/-

5. The Principal, K.V.S. Pushpak, Zemabawk, Aizawl.
 6. Smt. Archana Dubey, w/o Sri R.K. Pandey, Kulikawn,
 H.NO. 1/31 Ground Floor, Aizawl.

By Order of the High Court.

(UALHUMLIANA)
 ASST. REGISTRAR(J)
 GAUHATI HIGH COURT
 AIZAWL PERMANENT BENCH :: AIZAWL.

"Accepted"

Abhikanta

Assistant Director Incharge
 Br. Small Industries Service Institute
 Aizawl, Mizoram.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH - GUWAHATI

O.A No.146 of 2004

Smti Archana Dubey

Applicant

-V E R S U S-

The Union of India & ors

Respondents

-AND-

IN THE MATTER OF:

Written Statement filed by the
Respondents No.2, 3 & 4.

AND

IN THE MATTER OF:

The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Hospital Road,
Silchar - 788001, Assam.

The humble Written Statement on
behalf of the Respondents are as
follows:

I, Dr E. Prabhakar, the Assistant Commissioner,
Kendriya Vidyalaya Sangathan, Regional Office,
Silchar, do hereby solemnly affirm and file the
written statement on behalf of Respondents No.1, 2
and 4 as under:-

Contd....

Filed the Respt
Through Mr. H. S. Dangar
10/10/105

- 1). That the respondent having been served with a copy of the Original Application and on being supplied with comments from the Head-quarters this reply has been submitted herewith.
- 2). That the deponent states that the allegations / averments which are not borne out of records are denied and not admitted. Any allegations / averments which are not specifically admitted hereinafter are deemed to be denied.
- 3). That the deponent before controverting the contents of the paragraphs made in Original Application begs to apprise that the Kendriya Vidyalaya Sangathan is registered under the Societies Registration Act XXI of 1860 and fully financed by the Government of India with the objectives of -
 - (I) to meet the educational need of children of transferable Central Government Employees including defence personnel by providing common syllabus of education.
 - (II) to develop Vidyalaya as a model school in the context of National goal of Indian education.
 - (III) to initiate / promote experimentation in the field of Education in collaboration

Contd... ...

with other bodies like C.B.S.C, N.C.E.R.T etc and

(IV) to promote national integration.

Para-wise Comments

4). That with regard to the statements made in paragraph 1(iii) & (iv) of the original application the respondent denies the same.

5). That with regard to the statements made in paragraphs 4 and 5, the deponent does not forward any comment.

6). That with regard to statements made in paragraph 6(1) of the original application the respondent denies all the allegation labelled against them in toto. The respondent states that the applicant's engagement as part-time contractual teacher is purely on temporary basis i.e. on day to day basis. It is further stated that the applicant accepted the part-time contractual teacher offer and signed the offer letter after fully going through the terms and conditions attached to the offer letter where in para 3 of the said letter it is abundantly made clear that the assignment is purely of day to day nature and confers no right of appointment in the cadre of teacher.

It is pertinent to mention here that the applicant appeared once in an interview held on 27-

Contd....

02-2002 for the Session 2002-03 for engagement on part-time contractual teacher but could not fare well in the interview as a result of which she could not be selected and the respondent duly published the select list and as such the applicant's allegation is baseless, concocted and vague.

A copy of the attendance sheet of the candidates who attended the interview on 27-02-2002 for engagement on part-time contractual basis teacher for the Session 2002-03 and the panel of selected candidates list are annexed as Annexure - I and I(A) series.

7). That with regard to the statements made in paragraphs 6(2), 6(4) the respondent does not want to forward any comment.

8). That with regard to the statements made in para 6(3), 6(5), 6(6), 6(7), 6(10) in the original application the respondent denies the same. The respondent states that they have invited application for engaging teachers purely on temporary contractual part-time basis during the academic year 2002-03 and several eligible candidates including the applicant appeared the interview held on 27-02-2002 and the respondent duly published the select list and applicant could not fare well in the interview and as such could not be selected. The attendance sheet and select list is already annexed. The respondent further states that other qualified candidates who

had performed well in the interview were selected and there was no discrimination as alleged by the applicant in the selection process.

That the petitioner submits that in the selection process and in the offer of appointment (part-time) there is no "violation of principles" of natural justice and / or fundamental rights as alleged by the applicant.

Be it mentioned here that the respondent authority invited application for the post of part-time contractual basis during the session 2003-04 and as such interview held on 25-02-2003. The eligible candidates already appeared the interview but the applicant did not appear in the said interview and as such her claim of appointment and non-publishing of the select list is baseless, false and vague. The respondent already selected the right candidates. The respondent further denies that there is any post lying vacant and the selected candidates is working there.

The attendance list of interview and panel of selected candidates dated 25-02-2003 for the session 2003-04 are annexed herewith and marked as ANNEXURE - II & II(A).

9). That with regard to the statements made in paragraph 6(8) & 6(9) of the original application the respondent does not want to comment because these are already in record.

Contd....

10). That with regard to the prayer made in paragraph 11(9), the respondent submits that the respondent authority already selected panel of part-time contractual teacher on the basis of their performance in the interview and the applicant is presently no more part-time teacher under the respondent authority as she was not able to qualify in the interview and therefore there is no question to regularise her. The respondent further states that it is the administrative policy / rule of the Sangathan to conduct the class by appointing part-time contractual teacher.

11). That with regard to the prayer made in para 11(b) the respondent states that the allegations of the applicant is baseless, false, concocted and vague. The respondent has already published the result of the interview held twice for the Session 2002-03 and 2003-04 and the applicant appeared only one time but could not be selected due to her poor performance on the interview and the same are annexed with the reply and the respondent further clarify one that that it is not ad-hoc appointment. The respondent states that due to administrative ground they have to adopt policy rule to appoint part-time contractual teacher.

12). That the respondent submits that the O.A filed by the applicant may be dismissed to meet the end of justice keeping in view the facts and circumstances of the case explained above.

Verification page/9

Contd....

7

45

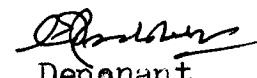
VERIFICATION

I, Dr. E. Prabhakar, Assistant Commissioner,
Kendriya Vidyalaya Sangathan, Regional Office, Silchar,
Distt. Cachar, Assam the respondent/applicant of the
instant case do hereby solemnly verify that the statements
made in the paragraphs 1 — 5,

are true to my knowledge, those made in
paragraphs 6, — 9

are being matters of records are true information
derived therefrom which I believe to be true.

And I sign this verification today on this the 18th
day of Jan 2005.


Deponent
Asstt. Commissioner
KVS (R.O.) Silchar

- - ANNEXURE - I -

F.27/KV-AIZ/2001-2002/2475-

26.02.2002

To

The Chairman,
Vidyalaya Management Committee,
Kendriya Vidyalaya,
Pushpak, Aizawl.

Subject :- Engagement of teachers on Temporary contractual/Part-time basis and interview - thereof.

Sir,

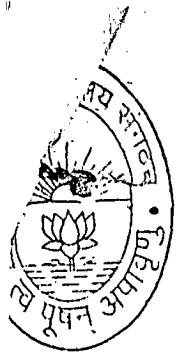
In reference to this office letter No. F.27/KV-AIZ/2001-02/2912-13 dt. 12.2.02 I have the honour to say that to draw panel for engaging teachers on part-time contractual basis interview will be conducted under your Chairmanship on 27.02.2002 and 28.02.2002 at 10:00 A.M.

(1) 27.02.2002 - Primary Teacher
(2) 28.02.2002 - TGT, PGT, Computer Instructor

The interview board will consist of the following

(1) Chairman, VMC - Chairman
(2) Dr. R.K. Satpathy - Subject Expert and Educationist
Reader in Pol. Science,
Pachhunga University College
Mizoram University
(3) Shri S.M. Garg, Member Secretary
Principal,
K.V. Aizawl.
(4) Mrs. R. Saxena Member Executive Committee
(5) Dr. S.N. Ramanujam Subject Expert on 28.02.2002
Reader in Zoology,
Pachhunga University College,
Mizoram University
(6) to be confirmed Subject Expert on 28.02.2002.
Dr. M. M. Singh, PUC Mizoram Univ.
This is for your kind information please.


(S.M. GARG)
Principal.



केन्द्रीय विद्यालय

पुष्पक, जेमाबाँक, आइजल - 796017

KENDRIYA VIDYALAYA

Project Pushpak, Zemabawk, Aizawl-796017

रांक/Ref. No....F.27/KV-AIZ/2001-2002/2475-50

दिनांक/Dated...26.02.2002...

To

Mr./Mrs. _____ Noted below:-

Sir,

To draw a panel to engage teachers on contractual part-time basis for the academic year - 2002 - 03 it is schedule to conduct interview on _____ at 10:00 A.M. in the office of the Chief Engineer, Project Pushpak, C/o 99 A.P.O.

As such, I request your kindness to attend the board of appointment committee as a member of Executive committee/Expart for the same.

Yours faithfully,

(S.H. GARG)
Principal.

To:-

S.H.	Name
01.	Dr R.K. Satpathy
02.	Dr S.H. Ramarajan
03.	Dr H.H. Singh
04.	Mrs Rashmi Narena
05.	Mr Somit Srivastav

Dates

On 27th & 28th Feb'02
On 28th Feb'02
On 28th Feb'02
On 27th & 28th Feb'02
On 28th Feb'02

Principal

ATTENDANCE SHEET Contd... Annexure-I

10

Candidates attended on 27/02/02 in the interview for engagement on part-time contractual basis.

M.P

Name of the Candidate	Appeared for the Post.	Signature
<u>Archana Dubey</u> <small>trained</small>	Primary Teacher	<u>Arch</u>
<u>Jyoti Singh</u>	[P.R.T.]	<u>Jyoti</u>
<u>Shailly Sinha</u>	P.R.T	<u>Shailly</u>
<u>Syamla S.</u>	P.R.T	<u>Syamla</u>
<u>U. Joshi</u>	P.R.T	<u>U. Joshi</u>
<u>Elizabeth Pachuau</u>	P.R.T	<u>Elizabeth</u>
<u>Preeti Kaushik</u>	P.R.T	<u>Preeti</u>
<u>Anita R. Deshpandey</u>	P.R.T	<u>Anita</u>
<u>Ringsang Puii</u>	P.R.T	<u>Ringsang</u>
<hr/>		
<u>Untrained</u>		
<u>Seipuia Sailo</u>	P.R.T	<u>Seipuia</u> 20/2/02
<u>Latrinmawii</u>	P.R.T	<u>Latrinmawii</u>
<u>James Lathnachthuana</u>	P.R.T	<u>James</u> 20/2/02
<u>Zonunsaima Sailo</u>	P.R.T	<u>Zonunsaima</u>
<u>Anupama Joshi</u>	P.R.T	<u>Anupama</u>
<u>Latrinkima</u>	P.R.T	<u>Latrinkima</u>
<u>Sarika</u>	P.R.T	<u>Sarika</u>
<u>Sandeep</u>	P.R.T	<u>Sandeep</u>
<u>Lalmillanawmi Sathing</u>	P.R.T	<u>Lalmillanawmi</u>
<u>Elizabeth L. Khamthang</u>	P.R.T	<u>Elizabeth L. Khamthang</u>
<u>Aska Chhetri</u>	P.R.T.	<u>Aska Chhetri</u>
<u>Lathunnema Tochhawng</u>	P.R.T.	<u>Lathunnema Tochhawng</u>

Contd.. Annexure - I

ATTENDANCE 11 SHEET

Candidates attended on 28/02/02 in the interview
for the engagement on Part Time contractual basis.

Sl No.	Name of the Candidate	Appeared for the Post.	Signature.
1	Samuel Lathmingmawia - -trangchel	Computer Instr.	Hym
2	Latriuatkima	" "	Om
3	Asif Ali Khan	" "	Asif Ali
4	R. Lalremruata	" "	Abishek
5	V. Malsawma	" "	V. Malsawma
6	Ealnunmeama Tochhawng	" "	
6	Bikramjit Sinha	" "	Bikramjit

PRINCIPAL

Candidates attended on 27/02/09 in the interview for engagement on part-time contractual basis.

L. No	Name of the Candidate	Appeared for the post	Signature
1.	Vaidhna Sharma	T.G.T. (S. S.T.)	<u>Bharma</u>
2	Anita R. Dashi Pandey	T.G.T. (Bio)	<u>AB</u>
3	Archana Dubey	T.G.T. S. St.	<u>AB</u>
4	Asha Chhetri	T.G.T. S. St.	<u>Shash Dubey</u> 26/12/2002
5	Lallu Chandran	T.G.T. S. St.	<u>Chhan</u> 26/12/2002
6	T. Thriandallam Neithsied	T.G.T. S. St.	<u>M. Reena</u>
7	Dr. Archana Kumar	T.G.T. Bio	<u>Archana</u>
8	Bikramjit Sinha	T.G.T. Science Maths.	<u>Bikramjit</u>
9	Shabnam Nazar	T.G.T. Science	<u>Shabnam</u>
10	T. H. Glory Dalsang Neithsied	T.G.T. Science	<u>Glory D</u>
11	Preeti Kaushik	T.G.T. Bio	<u>Preeti</u> 26/12/2002
12	Lalnunima Techhawng	T.G.T. Bio	<u>Lalnunima</u>
13	Shyamala S.	T.G.T. Bio	<u>Shyamala</u>

Gregory

•P(?)IndGdPAL

के०वि० गुणक. K V Pushkar

जेपात्रक, अद्वितीय 796017

Zemabawk, Aizawl 796817

ATTENDANCE B SHEET Contd... Annexure - I

Candidates attended on 28/02/02 in the interview for engagement on Part-time Contractual basis.

SL. No.	Name of the Candidate	Appeared for the Post	Signature
1	Dr. Archana Kumar	P.G.T. Bio	<u>Archana</u>
2	Shabnam Naaz	P.G.T. Bio	<u>Naaz</u>
3	Vandana	P.G.T. Chem.	<u>Vandana</u>
4	Bikramjit Singh	P.G.T. Chem.	<u>Bikramjit Singh</u>
5	Elizabeth L. Khowthring	P.G.T. English	<u>Elizabeth L. Khowthring</u>
6	Vandana Sharma	P.G.T. English	Attended on 28/02/02
7	Preeti Kalsikar	P.G.T. Chem.	<u>Preeti Kalsikar</u>
8	Syamla S.	P.G.T. Bio	<u>Syamla S.</u>
9	Zainun Siama Saito	P.G.T. Bio	<u>Zainun Siama Saito</u>
10	Lalita Kanekar Sohing	P.G.T. Maths	<u>Lalita Kanekar Sohing</u>


 प्राप्ति द्वारा दिनांक 28/02/02
 कैनूनी दस्तावेज़ द्वारा दिनांक 28/02/02
 जैसलमेर, राजस्थान - 300017
 फोन: 0291 226017

M.L. 30/3/02

F. 41/KV-AIZ/2001-2002/ 2561

To

The Assistant Commissioner,
 Kendriya Vidyalaya Sangathan,
 Regional Office, Silchar Region,
 Hospital Road,
 Silchar - 1,

Subject :- Panel of Selected candidates for engaging teachers on part-time contractual basis for the session 2002-2003 and condonation in the qualification - reg.

S. No. 1/4/1

1/4/2

Sir,

Respectfully I have the honour to enclose herewith the panel of selected candidate for engaging teachers on part-time contractual basis for the session 2002-2003 for the different categories e.g. PGTs, TGTs, & PRT and Computer Instructor (under awareness programme) Some of the candidates do not have requisite qualification as per KVS guide lines.

Hence, you are requested to condon their requisite qualification as mentioned in the column - 7 of the panel of the selected candidates of different categories and. Also accord your kind approval for engaging them in the academic session 2002-2003 against the available vacancies in the category.

Yours faithfully,

(S.M. GARG)

Principal

Kendriya Vidyalaya/K.V. Pushpak

Bhupali, Jhansi-286017

Comabawali AIZAWL-793017

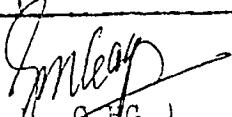
Enclosure :- 1) Panel of PGTs, TGTs,
 PRT & Computer Instructor

Kendriya Vidyalaya, Fushpale, Aizawl

PANEL OF THE SELECTED CANDIDATES PRIMARY TEACHERS

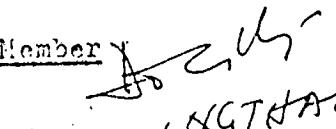
The following panel of candidates has been drawn for engaging on part-time contractual basis against the vacant posts during the session 2002-03 as per the interview conducted today on 27-2-2002.

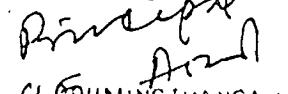
or- No.	Name (2)	Date of Birth (3)	Educat. Qualifi- cation. (4)	Subjects in intermediate / BA/B Sc. (5)	%age in inter- mediate. (6)	Recommendation of the board for con- donation in: (7)
1.	Elizabeth Pachuau Khaithring	01/4/1972 8/6/1963	BA, B.Ed	-	45%	%age of Marks in Intermediate
2.	Rin sangpuii	11/11/1976	BA, B.Ed.	-	41.57%	%age of Marks in Intermediate
3.	Elizabeth L Khaithring	2/4/1976	MA-(Eng)	-	75.4%	Condonation of B.Ed. qualification
4.	Lalmuniema Tochhawng	4/4/1972	B. Sc, Eng meering (Mech) Dip in comp. Inf. H.		56.33%	Condonation of B.Ed. qualification
5.	Miss Asha Chhetri	18/5/1976	MA. (Sociology)	-	55%	Condonation of JBT B.Ed qualification
6.	Sarika	13/1/1982	Inter.	-	67.2%	-do-
7.	Amphama	20/1/1982	Inter.	-	68.2%	-do-
8.	Sandeep.	1/6/1983	Inter.	-	67.6%	-do-
9.	Lakshminawii	16/2/1980	Inter.	-	55%	- do -
10.	Seipuia Sailo.	16/1/1973	BA, Diploma in Elect. Engineering	-	50.4%	- do -


S. N. O. M.G.
Principal

Member

Member

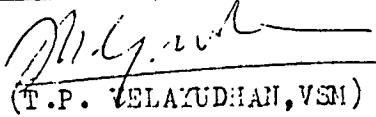

Dottal (KGT HATYGA)
Principal


MC (LEAHMINGHANGA)
Principal

Mizoram Institute of Comprehensive Education

Aizawl, Mizoram

Exminent educationist


(T.P. VELAKUDHAN, VSM)
Chairman, VMC & EC.


A.R. KALITA, IAS

Contd.. Annexure - I (A)

16
Kendriya Vidyalaya, Pushpak, Aizawl

PANEL OF THE SELECTED CANDIDATES

The following panel of candidates has been drawn for engaging on part-time contractual basis against the vacant posts during the session 2002-03 as per the interview conducted today on 28th Feb/02.

H (English)

No.	Name	Date of Birth	Educational Qualification	Subjects in BA/ B.Sc		%age of marks in BA B.Sc.	Recommendation of the board for condonation in:
				(3)	(4)	(5)	(6)
1.	Elizabeth L. Khowthring.	21/4/1976	MA (Eng)	Eng, Pol-Sci. Omography 2ndy, History	—	51.37 %	Condonation of B.Ed. qualification.
—	—	—	—	—	—	—	—

Hindi)

—	—	—	—	—	—	—
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(Maths)

1.	Prikranjit Singh.	27/11/1976	M.Sc. (Chem)	Phy, Chem Maths.	60 %	B.Ed. qualification.
—	—	—	—	—	—	—

(Science)

1.	Mrs. Preeti Kaushik.	8/6/1965	M.Sc (Chem)	Prof, 2nd, Chem	64.3 %	—
2.	Shabnam Naaz	23/10/1979	M.Sc. (Bot)	2nd, Bot, Chem.	61 %	B.Ed. qualification.

(Social Studies)

3.	Tu. Glory Lalsang Nihrial.	15/11/1973	B.Sc.	2nd (Hn), Prof Chem.	68 %	— do —
—	—	—	—	—	—	—

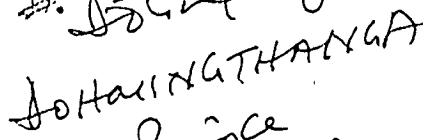
(Hindi) (Social Studies)

1.	Lalji chandram	20/5/1971	B.A, B.Ed.	Eco, Indian History, Pol.Sc.	54.87 %	—
2.	vandana Sharma	20/4/1969	MA (Eng)	Eng, Geog, Ancient History	64.5 %	B.Ed. qualification.

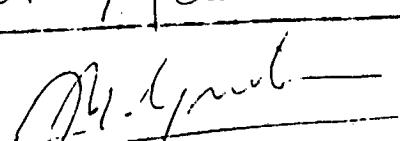

(S. G. K. G.)
Principal

Mr. S. G. K. G. Pushpak
Pushpak, Aizawl - 796017
Pushpak, Aizawl - 796017

Member, 
Dr. D. G. N. Thapa


Dr. D. G. N. Thapa

Prince
(DUMMINGTHANGA)
M. Sc., Principal
Kendriya Institute of Comprehensive Education
Aizawl, Mizoram - 796017


(T. P. VELAYUDHAN)
Chairman, VMC, E.L.

Chairman
Vidyalaya Management Committee
Kendriya Vidyalaya, Pushpak
Aizawl, Mizoram - 796017
Zonal Office, Aizawl - 796017

17
Kendriya Vidyalaya Pushpak, Aizawl
PANEL OF THE SELECTED CANDIDATES

The following panel of candidates has been drawn for engaging on part-time contractual basis against the vacant posts during the session 2002-03 as per the interview conducted today on 28th Feb/02.

PGT (English)

Priority No	Name	Date of Birth	Edu. Qualification	Subject in MA/MSc	Percentage of Marks	Recommendation of the board for condonation
1.	Elizabeth L. Khatlang	21/1/1976	MA (Eng)	Eng.	53.75%	in B.Ed. qualification.

PGT (Hindi)

—	—	—	—	—	—	—
—	—	—	—	—	—	—

PGT (Maths)

—	—	—	—	—	—	—
—	—	—	—	—	—	—

PGT (PHY)

—	—	—	—	—	—	—
—	—	—	—	—	—	—

PGT (CHEM)

1.	Preeti Kaushik	8/6/1965	M.Sc, B.Ed.	Chem.	67.5%	—
2.	Ranjalzoua	21/8/1977	M.Sc.	Chem.	63.27%	in B.Ed qualification

PGT (BIO)

1.	Mrs. Sabnam Naaz	23/10/1979	M.Sc.	B.Ed.	70.4%	— do —
2.	Dr. Archana Kumar	8/9/1962	M.Sc (Bot) M.Phil. Ph.D.	B.Ed.	63%	— do —

COMPUTER INSTRUCTOR

1.	Asif-Ali Khan	28/11/1979	B.Sc, 3 years Diploma in Comp. in GMIT.	Chem, Zoo, fishery, Eng.	57.6%	—
2.	V. Malgama	5/5/1974	B.Sc, 1 year Dip in Info Tech.	Phy, Chem Maths.	45.8%	—
3.	Samuel L. Atrangchel	12/8/1977	BA, 2 year Course in Comp.	Eng, Pol.Sc. History, Eco.	38.2%	—

(S.M.Garg)
Principal

Member, EC.

JOHN (JUHNINGTHANGA)
Principal
Chairman, C.A.P. (Comprehensive Education)
M. A. (Ed.), M. Sc., M. Ed., M. A. (Ed.)
AIZAWL, Mizoram
Ex-minister, Education

(P. P. VELATUDHAN)
Chairman, VNC, EC.

अध्यक्ष, CHAIRMAN
विद्यालय नियन्त्रण बोर्ड
विद्यालय नियन्त्रण बोर्ड
कोडला दुर्गा, K. V. Pushpak

Candidates applied for the ⁵⁵
Cont. Ref 2003-0

KENDRIYA VIDYALAYA PUSHPAK, AIZAWL. Attendance Sheet

Sl.No.	Name of the Candidate	Post applied for.	Signature	Phone N.
1.	Syamala S.	PRT, TGT(Science), PGIT(Bio)	<i>Syamala S.</i>	Office 2327559
2.	Y. Jayalakshmi	P.R.T	<i>Y. Jayalakshmi</i>	Res 2350688
3.	Rashmi Bhagat	PRT, T.G.T (Science), Comp Inst ^{ter}	<i>Rashmi Bhagat</i>	23158428 23450340
4.	Barnali Sisra	Computer Instructor	<i>Barnali</i>	2310198
5.	Samuel L. Hlangchhal	Computer Inst.	<i>Samuel L. Hlangchhal</i>	2321181
6.	Malayachawna Relli.	Computer Inst.	<i>Malayachawna Relli.</i>	234030
7.	Churade Lalbiaksonga Khow	P.R.T	<i>Churade Lalbiaksonga Khow</i>	
8.	Ramsangmauri	PGT (Chem)	<i>Ramsangmauri</i>	2344275
9.	II. Lalbiakdiki	Primary Teacher	<i>II. Lalbiakdiki</i>	2348062
10.	Munn Sruja	Computer Instructor	<i>Munn Sruja</i>	23116921
11.	Shailly Singh	P.R.T	<i>Shailly Singh</i>	2325615
12.	Kabrimaun	(Eng) TGT, P.R.T	<i>Kabrimaun</i>	
13.	Johnny Lomawluang	P.R.T	<i>Johnny Lomawluang</i>	231435
14.	Lallawmsangai Hrulisel.	Biology Teacher	<i>Lallawmsangai Hrulisel.</i>	2343736
15.	John Vanlalhmuana	PGT (Chemistry)	<i>John Vanlalhmuana</i>	2340749
16.	Malsawmdawngkima	PGT (Biology)	<i>Malsawmdawngkima</i>	2341675
17.	Lalbiakdiki	TGT	<i>Lalbiakdiki</i>	23622
18.	Sunila Kunwari	TGT, P.R.T	<i>Sunila Kunwari</i>	2323176
19.	Samuel Lalmausawma	PGT (Chemistry)	<i>Samuel Lalmausawma</i>	2329635
20.	C. C. Latchhuampiun	PGT (Maths)	<i>C. C. Latchhuampiun</i>	2315803
21.	C. Lalrinmawia	T.G.T. / P.R.T	<i>C. Lalrinmawia</i>	231011

Principal

KENDRIYA VIDYALAYA PUSHPAK, AIZAWL.
Attendance Sheet

Principal

KENDRIYA VIDYALAYA PUSHPAK, AIZAWL

Minutes of Vidyalaya Appointment Committee Meeting

A meeting of Vidyalaya appointment committee has been held on 25.2.2003 at 9.30 AM under the Chairmanship of Sh. T.P. Velayudhan, VSM, Chief Engineer, Project Pushpak in his office for selection ^{and} of engaging part time contractual teachers to take classes I to V, VI to X and XI to XII against vacant posts/ leave vacancies of PGTs, TGTs and PRTs during the session 2003 – 04. The meeting was held in the presence of the following members.

1. Sh. T.P. Velayudhan, VSM Chief Engineer, Project Pushpak & Chairman VMC.	Chairman.
2. Sh. Dohmingthanga, Principal Mizoram Institute of Comprehensive Education Mizoram <i>REPRESENTATIVE</i> & Member, VMC, EC. <i>LALRINZUALI</i>	Member
3. Dr. Devesh Walia Sr. Lecturer in Geology Pachhunga University College & Subject Expert.	Member
4. Sh. Rasheed Ahmed, PGT K.V. Aizawl	Member
5. Sh. C.Muthiah, Principal K. V. Aizawi.	Member secretary

The posts were advertised in the local newspaper 'MIZO - AW' on 1/2/03 simultaneously the advertisement has been given to Local Employment exchange, The panel I, II, III of the different post is attached herewith.

Paula
(C. Muthiah)
Principal

APP
(R. Ahmed)
Sub. Exp

Dr. D. Walia
(Dr. D. Walia)
Sub. Exp.

for Dohmingthanga
(LALRINZUALI)
Member VAC, EC

T. P. Velayudhan
(T. P. Velayudhan) VSM
Chairman, VMC, EC.

KENDRIYA VIDYALAYA PUSHPAK, AIZAWL
PANEL OF THE SELECTED CANDIDATES

Panel - I

The following panel of candidates has been drawn for engaging of Part Time contractual basis against the vacant posts/ leave vacancies during the session 2003 - 04 as per the interview conducted on 25/2/03.

PGT (English)

Sl.No.	Name	DOB	Educational Qualification	Subject in M.A/ M.Sc.	%age of marks	Condoned in.
	No suitable candidate			appeared		

PGT (Maths)

1	CC Dalchhuanng Kima	17-11-78	M.Sc.	Maths	71.0	

PGT (Phy.)

	No suitable candidate			appeared		

PGT (Chem.)

1	John Vanlalhruaia	26-09-80	M.Sc.	Chem.	66.28	
2	Samuel Lalmasuoma		M.Sc.	Chem.	56.22	
3	Ramgangmanee	24-07-79	M.Sc.	Chem.	57.94	

PGT (Bio.)

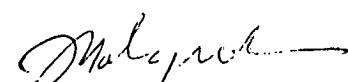
1	Shyamala S.	26-05-69	M.Sc.	Zoology	60.20	
2	Malsauomdang Kima	22-01-78	M.Sc.	Zoology	61.31	
3	Kallawms Angi	26-09-76	M.Sc.	Zoology	54.00	

(C. Muthiah) Member VAC
 Principal EC

Member VAC

(T.P. Velyudhan) VSM
 Chairman, VMC, EC.





KENDRIYA VIDYALAYA PUSHPAK, AIZAWL
 PANEL OF THE SELECTED CANDIDATES

Panel - II

TGT (English)

Sl.No.	Name	DOB	Educational Qualification	Subject in B.A/ B.Sc.	%age of marks	Condoned
1	Kalruimawii	16-02-81	B.A.	52.87 Eng	52.87	

TGT (Hindi) (Sanskrit)

1	Shunila Kumari	02-01-70	M.A., B.Ed.	Sanskrit	53.6	

TGT (Maths) (Science)

1	Rashmi B. Ragat	08-12-68	B.Sc	C B Z	59.00	
2	Shyamala S.	24-05-69	B.Sc.,	C B Z	69.67	
3	Kalruimawii Pach. u	23-01-75	B.Sc.	Zoology	55.63	

TPGT (Social Studies.)

No. suitable candidates appeared

Computer Instructor

1	Rashmi B. Ragat	08-12-68	H dip in Sys management	-	81.6	
2	Samuel L.	15-08-71	2 yrs dip			
3	Barnali Sinha	18-06-82	DCA & HWAT			
4	Micra Dutta	01-01-72	PGDCA		60.45	
5	Ialngachanma Ralte	01-11-75	Dip in Computer			

(C. Muthiah) Member VAC
 Principal EC

Member VAC Member VAC

(T.P. Velayudhan) VSM
 Chairman, VMC, EC.

KENDRIYA VIDYALAYA PUSHPAK, AIZAWL
PANEL OF THE SELECTED CANDIDATES

Panel - III

PRTs

Sl.No.	Name	DOB	Educational Qualification	Subject in Inter.	%age of marks	Condoned +2 in.
1 ✓	Rashmi B Regat	08-12-68	B.Sc	Phy. Chem. Bio. math. Eng.	53.0	
2 ✓	Shyamala P.	24-05-69	M.Sc, B.Ed.	Phy. Chem. Bio. math. Eng.	60.6	
3 ✓	Shailly Singh	22-07-69	M.A., B.Ed	Eng. Hin. Psg. Punjabi	56.0	
4 ✓	Salin manei	16-02-81	B.A.		55.0	
5 ✓	V. Jaya Leemi	24-08-69	M.Com, B.Ed		45.7	
6 ✓	Barnali Singh	18-06-82	B.Sc.		68.7	
7 ✓	H. Lalbiakdiki		+2 (Arts)	Eng. Hist.	45.0	
8	C. Lalainawmi	03-04-76	B.A.		61.12	
9	Jahny Zomunthanga	28-01-76	+2	Eng. Hin. Geog. Pk. Sci. GS. Pk. Sci.	62.20	
10	Lallantluangaw	02-10-75	M.A. (Pkt. Sci.)	Eng. Mzo. Pk. Sci. Geog.	56.0	
11	Sumita Kumari	02-01-70	M.A., B.Ed	Eco. H. Sci. Soc. S.K.R	48.5	
12	H. Lianhaima	16-08-75	M.A. (Pkt. Sci.)		38.11	

(C. Muthiah)
 Principal

Member VAC
 EC

Member VAC

Member VAC


 (T.P. Velayudhan) VSM
 Chairman, VMC, EC.